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16.5.05

AN Application filed under
section 19 of A.T. Act, 1985
for redressal of grievance
regarding promotion.

Interim relief sought: NIL.

O.A. is time barred U/S 21.

List for Admission/Orders
on 24.5.05.

DR(J)

24.05.05

Hon Mr A.K. Bhattacharya JM

Hon Mr D.R. Tiwari, AM

~~Hon~~

Sri D.K. Mishra learned counsel
for the applicants does not want to press this
OA. Accordingly the OA is dismissed as
not pressed. However, the liberty is given
to the applicant to file a fresh OA.

Sri M.K. Sharma brief holder of
Sri A.K. Gaur is learned counsel for
the respondents is present.

AM

JM